

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 110
IA-2733/ND/2021
(IB)-1324(ND)2019

IN THE MATTER OF:

Schneider Electric India Pvt. Ltd.	...	Applicant
Vs.		
Apex Electro Devices Pvt. Ltd.	...	Respondent

Order under Section 9 of IBC.

Order delivered on 26.07.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	:	
For the IRP	:	Mr. Vishal Ganda, Ms. Akanksha Mathur Advs, Ms. Pinki Sharma CS, Mr. Akhil Ahuja, IRP in person.

ORDER

IA-2733/ND/2021:

This is an application filed by Resolution Professional under Section 19. Notice to non-applicant/respondent Nos. 1 to 3.

List on **18.08.2021.**

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)

UPASANA